

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9021/2018

(Arising out of impugned final judgment and order dated 27-03-2018 in LA No. 67/2010 27-01-2016 in WP No. 67/2010 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

DINESH KUAMR & ORS.

Petitioner(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(IA No.49573/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.49576/2018-EXEMPTION FROM FILING O.T. and IA No.49571/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 06-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Vishwajit Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vijaya Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meanwhile, status quo as of today be maintained by the parties.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER